

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I (SPECIAL BENCH)
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT ON 15-10-19.

PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : S. DHARANI & 2 OTHERS
NAME OF THE RESPONDENTS : DHARANI TEXTILES PVT LTD & 8 OTHERS
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	R. VIDHYASAANKAR R. ASHOK KUMAR	Counsel For Petitioners	
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2.	Hari Shankar mani Jeeva Asher Sojan	Counsel for the Respondents	
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ORDER

At request of both the parties, list this matter on **26.11.2019.**


(ANIL KUMAR B)
MEMBER (TECHNICAL)

MS


(B S V PRAKASH KUMAR)
MEMBER (JUDICIAL)